

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF AKUND BUILDCON PRIVATE LTD.

1	Name of corporate debtor	Akund Buildcon Private Limited
2	Date of incorporation of corporate debtor	20-01-2012
3	Authority under which corporate debtor incorporated/ registered	Registrar of Companies, Mumbai
4	Corporate identity number / limited liability identity number of corporate debtor	U45400MH2012PTC226265
5	Address of the registered office and principal office (if any) of corporate debtor	SKM Fabrics Andheri Premises, Plot No. 115, R. K. Paramhans Marg, Andheri (East), Mumbai - 400069
6	Date of closure of insolvency resolution process	19-12-2019
7	Liquidation commencement date of corporate debtor	19-12-2019 (order copy received on 21-12-2019)
8	Name and the registration number of the insolvency professional acting as liquidator	Ravi Prakash Ganti Regn No: IBBI/PA-002/N00102/2017-18/10245
9	Address and email id of the liquidator as registered with the Board	Flat no 2, Ashiana CHS, Plot no 60-A, Sec-21, Kharghar, Navi Mumbai – 410210 Email: gantirp@gmail.com
10	Address and email id to be used for correspondence with the liquidator	401, Vashi Infotech Park, Behind Raghuleela Mall, Sec-30A, Vashi, Navi Mumbai - 400705 Email: gantirp@gmail.com
11	Last date for submission of claims	08-01-2020

Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of Akund Buildcon Pvt Ltd on 19th Dec 2019.

The stakeholders of Akund Buildcon Pvt Ltd are hereby called upon to submit their claims with proof, on or before 8th January 2020, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Name and Signature of the Liquidator: **Ravi Prakash Ganti**



Date and Place:

Mumbai, 21st Dec 2019